

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA**

**12<sup>th</sup> ADVANCED WORKSHOP FOR INSOLVENCY PROFESSIONALS (ONLINE)  
15<sup>th</sup> JULY, 2021 (THURSDAY)**

<b>Time</b>	<b>Sessions</b>	<b>Resource Persons</b>
10:30 - 10:45	Inaugural Address	Dr. M. S. Sahoo, Chairperson, IBBI
10:45 - 12:00	Avoidance Transactions - Legal provisions under IBC and relevant provisions of other statutes	Mr. Dhananjay Kumar, Partner, Cyril Amarchand Mangaldas
12:00 - 12:15	<i>Break</i>	
12:15 - 13:30	Case Studies - Preferential and Undervalued transactions	Ms. Aparna Gupta, Director, Deloitte
13:30 - 14:30	<i>Break</i>	
14:30 - 15:45	Case Studies - Extortionate and Fraudulent transactions	Mr. Gonugunta Murali, Insolvency Professional; and Ms. Kalpana G., Insolvency Professional
15:45 - 16:00	<i>Break</i>	
16:00 - 17:15	Reporting of Avoidance Transactions before Adjudicating Authority	Mr. G. P. Madaan, Insolvency Professional
17:15 - 17:30	Vote of Thanks	Mr. Santosh Kumar Shukla, ED, IBBI

*For any further information/clarification, please email at [workshop.ip@ibbi.gov.in](mailto:workshop.ip@ibbi.gov.in).*

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